

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **11.04.2023** (TUESDAY)  
CHENNAI BENCH (PHYSICAL MODE)

**10.30AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 93/2023 For Condone Delay IA No. 327/2023 For Stay IA No. 326/2023	Ansio Industries Pvt. Ltd. Vs State Bank of India	Mr. KK Vijay Vigneshwar	Mr. AG Sathyanarayana For Caveator
2	Comp App (AT) (CH) No. 34/2023 For Urgent Hearing IA No. 325/2023 For Stay IA No. 324/2023	Laly Joseph Vs Indo - Asian News Channel Pvt. Ltd. & 2 Ors.	Mr. AM Sridharan	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Anirudh Krishnan	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	TA (AT) No. 224/2021 (Comp (AT) (Ins) No. 175/2020)	Asset Reconstruction Company India Ltd. Vs Fathima Abdul Khadar & Anr.	Mr. Dinkar Singh	Mr. Roshan Atiq

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) (Ins) No. 78/2023 For Condone Delay IA No.283/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. AG Sathyanarayana	
6	Comp App (AT) (CH) (Ins) No. 87/2023 For Condone Delay IA No. 310/2023 For Exemption IA No. 309/2023	State Bank of India Vs India Power Corporation Limited	Mr. Edward James	
7	Comp App (AT) (CH) (Ins) No. 56/2023 Additional docs IA No. 197/2023 For Stay IA No. 198/2023 For Directions IA No. 237/2023	R. Ramachandran Vs Mahindra World City Developers Ltd. & Anr.	Mr. Pawan Jhabakh	Mr. TK Bhaskar- R1 Ms. D Pavithra- R2
8	Comp App (AT) (CH) No.53/2022 For Stay IA No. 620/2022	Ambadi Investments Limited Vs M.V. Valli Murugappan & 16 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. S. Manuraj- R1 & R2
9	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors Vs GMP Properties Pvt. Ltd. & 5 Ors	Mr. Thriyambak J Kannan	Mr. Arun C Mohan- R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi- R5
10	Comp App (AT) (CH) (Ins) No.198/2022 For Exemption IA No. 447 & 449/2022 For Additional Docs. IA No. 448/2022	Cooperative Rabobank U.A Vs Coffee Day Global Limited	Mr. Dwarakesh Prabhakaran	Mr. A. Murali Mr. Anant Merathia
11	Comp App (AT) (CH) (Ins) No. 355/2022 For Stay IA No. 806/2022	Urban Infrastructure Trustees Limited Vs M/s Ozone Propex Pvt Ltd.	Mr. K Gowtham Kumar	Mr. Vinod Kumar
12	Comp App (AT) (CH) (Ins) No.144/2022 For Stay IA No. 331/2022	Jai Jinendra Enterpises Vs Sanjeevi C & 7 Ors.	Mr. Pawan Jhabakh Mr. Jerin Asher Sojan	

13	Comp App (AT) (CH) (Ins) No. 286/2022 For Stay IA No. 601/2022	S Vasudevan Vs. Amit Chandrakant Vaishnav & Anr.	Mr. AS Arvind	Mr. K Gaurav Kumar- R1 M/s Ramasubramaniam- R2
14	Comp App (AT) (CH) (Ins) No. 181/2022 For Exemption IA No.411/2022 For Stay IA No.410/2022 Leave to file IA No.412/2022 To implead IA No. 743/2022	Puissant Towers India Pvt. Ltd Vs Neueon Towers Ltd & 9 Ors.	Mr. Sandeep Bajaj	Ms. K. Purna Chandra Rao Mr. K Koteswara Rao
15	Comp App (AT) (Ins) No.325/2022 Leave to Appeal IA No. 696/2022 For Direction 697/2022 For Stay IA No.698/2022 Urgent Application IA No.699/2022 To Implead IA No. 1107/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj & 3 Ors	Mr. VV Sivakumar Mr. Gautham Balaji	Mr. AG Sathiyarayanan-R1 Mr. B. Dhanaraj-R4

For Hearing

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels P Ltd & 2 Ors	Mr. P.S. Suman	Mr.S Sathiyarayanan- R2, Ms.Pavithra D- R1 & R3
17	TA (AT) No. 121/2021 (Comp App (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
18	TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019)	Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors	Mr. S. Gopinathan	Mr. K. Moorthy
19	Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	M/s Ganesh & Ganesh	Mr. Sushant M

20	Comp App (AT) (CH) No. 61/2021 For Stay IA No. 698/2021 For Condone Delay IA No. 699/2021 For Exemption IA No. 700/2021 For Directions IA No. 86/2023	DRS Logistics Pvt. Ltd. & 4 Ors Vs. Anjani Kumar Agarwal & 10 Ors  <b>WITH</b>	Mr. T.K. Bhaskar	Mr.Rajesh Ranjan- R1-R6 Mr. Kushagra Pandit- R7, R8 & R10, R11
21	Comp App (AT) (CH) No.1/2022 For Condone Delay IA No.4/2022 For Direction IA No.192/2022	Anjani Kumar Agarwal & 5 Ors Vs DRS Logistics Pvt. Ltd. & 10 Ors.	Mr. Anant Merathia	Mr. T.K. Bhaskar- R3 Kushagra Pandit- R4, R5, R8 & R10 Ms. Kriti Mewar- R1, R2, R7 & R11
22	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr.	Mr. K Gaurav Kumar	Mr. J. Manivannan
23	Comp App (AT) (CH) (Ins) No. 233/2021 For Stay IA No. 487/2021	Subbaraya Ananthar Durairaju Vs Indian Overseas Bank & 2 Ors	Mr. J Vinoth	Ms. Ananda Gomathy Murugesan- R1
24	Comp App (AT) (CH) (Ins) No. 287/2021 For Exemption IA No. 615/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Upender Kumar Agarwal & 2 Ors  <b>WITH</b>	Mr. Amir Bavani	Mr. S. Rajagopalan R1
25	Comp App (AT) (CH) (Ins) No. 288/2021 For Exemption IA No. 616/2021	Shri Siva Nagaraja Taduvai @ TSN Raja Vs. Mr. Ritesh Kumar Agarwal & 2 Ors	Mr. Amir Bavani	Mr. S. Rajagopalan- R1
26	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr.Ramasubram aniam Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
27	Comp App (AT) (CH) (Ins) No. 217/2022 For Condone Delay IA No. 475/2022	Stressed Assets Stabilization Fund Vs. SPISYS Limited	Mr. Varun Srinivasan	

**2.00 PM**  
(Hybrid Mode)

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
28	Comp App (AT) (CH) (Ins) No. 323/2021 For Condone Delay IA No. 667/2021 For Stay IA No. 668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj
29	Comp App (AT) (CH) (Ins) No. 96/2022 For Stay IA No. 224/2022 To Dispense with IA No. 225/2022 Urgent Hearing IA No. 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr <b>WITH</b>	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
30	Comp App (AT) (CH) (Ins) No. 104/2022 For Intervention IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr <b>WITH</b>	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
31	Comp App (AT) (CH) (Ins) No. 334/2021 For Stay IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
32	Comp App (AT) (CH) (Ins) No. 335/2021 For Stay IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
33	Comp App (AT) (CH) (Ins) No. 88/2022 For Stay IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
34	Comp App (AT) (CH) (Ins) No. 328/2021 For Stay IA No.679/2021 & 181/2022 For Intervention IA No. 190/2022 To implead IA No. 521/2022 For Direction IA No. 29/2023	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar - R2

35	Comp App (AT)(CH)(Ins) No. 340/2021 For Stay IA No. 703 & 704/2021 For Intervention IA No. 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited  <b>WITH</b>	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
36	Comp App (AT) (CH) (Ins) No. 6/2022 For Direction IA No. 16/2022 For stay IA No. 17/2022 To Intervene IA No. 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr  <b>WITH</b>	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2
37	Comp App (AT) (CH) (Ins) No.94/2022 For Stay IA No. 220/2022	Girij Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors  <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana - R1,R2 Ms. Shanmitha- R3
38	Comp App (AT) (CH) (Ins) No. 114/2022 For Stay IA No. 269/2022 To Dispense with IA No. 270/2022 To implead IA No. 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd  <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana
39	Comp App (AT) (CH) (Ins) No. 118/2022 For Stay IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin WarrierR2
40	Comp App (AT) (CH) (Ins) No. 72/2022 For Stay IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
41	Comp App (AT) (CH) (Ins) No. 79/2022 For Stay IA No. 160/2022 For Urgent Hearing IA No. 161/2022 To implead IA No. 223/2022 & 28/2023 To Vacate IA No. 246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.  <b>WITH</b>	Mr. VV Sivakumar	Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R2
42	Comp App (AT) (CH) (Ins) No 186/2022 For Urgent hearing	M/s. Asset Reconstruction	Mr. VV Sivakumar	Mr.AG Sathyanarayana

	IA No. 429/2022 For Stay IA No. 430/2022 To implead IA No. 590/2022	Company (India) Limited Vs Ebenezar Inbaraj  <b>WITH</b>		
43	Comp App (AT) (CH) (Ins) No.93/2022 For Stay IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana - R1 Ms. Shanmitha- R3
44	Comp App (AT) (CH) (Ins) No. 131/2022 For Stay IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr  <b>WITH</b>	Mr. Cibi Vishnu	Mr.AG Sathyanarayana - R1 Mr. B. Dhanaraj-R2
45	Comp App (AT) (CH) (Ins) No. 132/2022 For Stay IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd	Mr. Cibi Vishnu	Mr.AG Sathyanarayana

Copy to:

By the order of Hon'ble Member (J)  
(Chennai Bench)

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

1. For VC Link- [ycnclatchennai5@gmail.com](mailto:ycnclatchennai5@gmail.com)  
Ph-044-28880500



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building),  
9, CGO Complex, Lodhi Road, New Delhi 110 003.

Dated: 01<sup>st</sup> April, 2023

**NOTICE**

It is hereby notified that NCLAT, Chennai Bench will 'Hear' cases through Virtual Mode on every Monday and Friday and from Tuesday to Thursday (3 days) cases, will be Heard on Physical Mode only. In event of any of the Member being on Leave, on a particular day, the cases will be Heard 'Virtually'.

This arrangement shall continue, except when directed either by Chairperson or Member (Judicial), Chennai Bench.

Sd/-  
Hon'ble Chairperson  
NCLAT, New Delhi